

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 71
(To be answered on the 3rd December 2015)**

SEARCH AND RESCUE OPERATIONS

***71. DR. GOKARAJU GANGA RAJU**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the existing mechanism for search and rescue operations/services in the aviation sector;
- (b) whether the Search and Rescue Board has been constituted and if so, the details thereof;
- (c) whether Air India has been involved in any rescue operations in and outside the country during the last three years, if so, the details thereof indicating the number of aircraft utilised in each of these operation; and
- (d) the number of persons rescued therein during the said period, nationality-wise?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

**(Shri Ashok Gajapathi Raju
Pusapati)**

(a) to (d): A statement is laid on the Table of the House.

Statement in reply of part (a) to (d) of the Lok Sabha Starred (*) Question No. 71 for 3rd December, 2015 regarding Search and Rescue Operations

(a): National Aeronautical Search and Rescue Coordination Committee is responsible for Aeronautical Search and Rescue Services in the Indian Search & Rescue region over land. Airports Authority of India is responsible for coordinating Search and Rescue services through Rescue coordination Centres established at Delhi, Mumbai, Kolkata and Chennai. Search and Rescue Services over oceanic area are provided by National Maritime SAR Board under Coast Guard through Maritime Rescue Coordination Centre established at Mumbai, Chennai and Port Blair.

(b): National Aeronautical Search and Rescue Coordination Committee has been constituted designating Secretary, Ministry of Civil Aviation as its Chairman and National Maritime SAR Board has been constituted designating Director General, Indian Coast Guard as its Chairman.

(c) & (d): Air India has not been a part of Search and Rescue exercise within Indian territory.
